

DIVISION BENCH  
COURT - II

**O-226**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/218(KB)2017  
COMP.APPL/386(KB)2020, COMP.APPL/146(KB)2018,  
COMP.APPL/989(KB)2018, COMP.APPL/967(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	ARUN KUMAR AGARWAL VS EURO STRIPS PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Petitioner  
Mr. Dripto Majumdar, Adv. ]  
Mr. Riyanshu Agarwal, Adv. ]

**ORDER**

1. Learned Counsel for the Petitioner present.
2. List this matter on **2<sup>nd</sup> May, 2024** at **12.30 p.m.**

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**